NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. Nos. 41-A/2016, 41-B/2016, 41-C/2016, 41-D/2016 & 41-E/2016 With TP No. 41/397-398/NCLT/AHM/2016 (New) C.A. Nos. 150/2013, 157/2013, 177/2013, 33/2014 & 50/2014 With C.P. No. 54/397-398/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

Name of the Company:

Agroweb Trading Pvt. Ltd.

V/s.

I-Novate Technologies Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Mr. R. S. Savjenweld, Sewin Advolate Resp. No. 1 to G Column

1. Advocate with Mr. Poonam

Mateur for Singhi flo.

2. Nowin Pahren, day

what sa Shaarik Kanakharra

i (b Thankan and Rohwa, but)

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner. Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Ms. Poonam Mathur present for Respondents no. 1 to 6.

Heard arguments of Learned Counsel of Respondents in part for further arguments of Respondents.

List the matter on 05.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of May, 2017.